

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-130 of 2020

IN

STM No. 723 of 2020.

Evangelina Maria Da Costa
Frias E. C. Gomes and % ors. ...Applicants.

Vs

Cherylmavis Braganza(Dec.) & 18 Ors. ...Respondents.

Ms. A. Agni, Senior Advocate with Ms. J. Sawaikar, Advocate for the applicants.

Shri F. E. Noronha, Advocate for the respondent nos. 1 and 2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:4th December 2020.

P.C.

The 12th respondent is said to have been died. The applicants' counsel seeks time to bring the legal representatives on record.

2. Post the matter on 18.12.2020.

DAMA SESHADRI NAIDU, J.

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